

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - III**

CA(CAA)-128(ND)/2017

IN THE MATTER OF:

Bilaspur Holdings Pvt. Ltd.

.... APPLICANT / PETITIONER

SECTION:

Under Section 230-232

Order delivered on 11.10.2017

Coram:

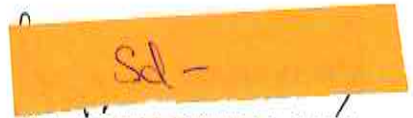
**R. VARADHARAJAN
HON'BLE MEMBER (JUDICIAL)**

For the APPLICANT / PETITIONER :- Mr. P. K. Mittal, Advocates

For the RESPONDENT :-

ORDER

Heard, Order Reserved.


**(R. VARADHARAJAN)
MEMBER (JUDICIAL)**